

**HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**NOTICE**

No. HCM.III/166/2019-JudI./Part-I/243

Dated Shillong the 8<sup>th</sup> Dec, 2020


It is hereby notified to all concerned that the Division Bench for the purpose of taking up the matter relating to **Writ Appeal No. 2 of 2020** "Dr. Nilesh K Jaybhaye -vs- Union of India & 2 ors is re-constituted with Hon'ble Mr. Justice Ranjit V More & Hon'ble Mr. Justice W. Diengdoh.

By order,

  
**JOINT REGISTRAR (LISTING)**

Memo No.HCM.III/166/2019-JudI./Part-I/243-ADated Shillong the 8<sup>th</sup> Dec 2020

**Copy for information to:-**

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S. to Hon'ble Mr. Justice R.V. More, High Court of Meghalaya, Shillong.
3. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong
4. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong
5. P.S. to the Advocate General/Addl. Advocate General, Meghalaya, Shillong
6. The Assistant Solicitor General/ Central Government Counsel, High court of Meghalaya, Shillong
7. The Private Secretary to the Registrar General, High Court of Meghalaya, Shillong.
8. The Registrar (Judicial Service), High Court of Meghalaya, Shillong
9. The President/ Secretary, Meghalaya High Court Bar Association, Shillong.
10. All Court Masters concern
11.  The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website
12. Notice Board.
13. Office File.

  
**JOINT REGISTRAR (LISTING)**  


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8/12/20